

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/ 9277/A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the ¹¹ 11 September, 2024.

Sub:- **Casual leave.**

Ref:- JHD/I/2024/10/3250 dated 05.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.09.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 15.09.2024 till the morning of 18.09.2024**, has been granted. The learned Addl.District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/ 9278/A, dated , 11-09-24

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

